THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/3669/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Subhabrata Datta, Member, MACT, Cachar.

Dated Guwahati the 29 May, 2025.

Sub:

Station leave.

Ref:-

Your letter No.SMACT/14/1/5/266 dated 28.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 28.05.2025 till the morning of 29.05.2025. The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/3670-3671/A, dated 29.5.2425 Copy to:

1. The District & Sessions Judge, Cachar.

2. The Project Manager, Gauhati High Court.

29.05.25

JT. REGISTRAR (VIGILANCE)